

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 154 OF 2017

Dated: 28th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

South Bihar Power Distribution Company Ltd.	Appellant(s)
Vs.		
Bihar Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Mr. Polkit Agrwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
Ms. Aanchal Arora
Mr. Raunak Jain
Mr. Vishvander Tomar for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **03.05.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**